

**GOVERNMENT OF INDIA
MINISTRY OF PARLIAMENTARY AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO: 4350
ANSWERED ON 18/03/2026**

NATIONAL YOUTH PARLIAMENT SCHEME

†4350. Shri Ravindra Shukla Alias Ravi Kishan:

Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

- a) the details and the objectives of the National Youth Parliament Competition;**
- b) the manner in which the National Youth Parliament Scheme (NYPS 2.0) is different;**
- c) whether there is a provision for individual participation therein;**
- d) if so, the details thereof; and**
- e) the details of financial assistance for states without Legislature?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF
LAW AND JUSTICE; AND THE MINISTER OF STATE IN THE MINISTRY OF
PARLIAMENTARY AFFAIRS**

(SHRI ARJUN RAM MEGHWAL)

(a): Ministry of Parliamentary Affairs organises National Youth Parliament Competitions annually for the students of Kendriya Vidyalayas, Jawahar Navodaya Vidyalayas, Eklvaya Model Residential Schools and Universities/Colleges in coordination with Kendriya Vidyalaya Sangathan (KVS), Navodaya Vidyalaya Samiti (NVS), National Education Society for Tribal Students (NESTS) and the participating Universities/Colleges respectively, under the respective guidelines. The objectives of, the competitions are to strengthen the roots of democracy, inculcate healthy habits of discipline, tolerance of the views of others, to enable the students community to know something about the working of Parliament and Parliamentary institutions etc.

(b) to (d): A limited number of educational institutions/students can only participate in the National Youth Parliament Competitions, organised in physical mode. On the other hand, all the citizens/ students of all the educational institutions/groups and even individually in the country can participate in the National Youth Parliament Scheme (NYPS 2.0), organised in digital mode. Participation in the web-portal based NYPS 2.0 can be done through Institution Participation, Group Participation and Individual Participation. Under the category of Individual Participation, individual citizens can participate by attempting quiz on the theme of 'Bhartiya Democracy in Action'. More than 44,000 individual citizens have participated under the Individual Participation.

(e): As per the guidelines of Financial Assistance to States/Union Territories for organizing Youth Parliament Competitions, the actual expenditure incurred by the States/UTs is reimbursed by the Ministry of Parliamentary Affairs, Government of India, up to the prescribed ceilings, subject to receiving claims from them. The ceiling in respect of UTs having no legislatures is ₹2 lakh per UT per annum. During the current financial year, no reimbursement claim has so far been received from any UT having no legislature.
